December, 1962. A proposal to reorganise the Casualty and Emergency Department in the Irwin Hospital, New Delhi, is also in the meantime under consideration of the Delhi Administration.

काचीगुड़ा रेलवे स्टेशन के प्लेडफार्म पर शेड का बनाया जाना

४५. श्रीमती सीता युद्धवीर : क्या हेल मन्त्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि सरकार ने मीटर गेज लाइन के काचीगुड़ा (हैदराबाद) स्टेशन के प्लेटफार्म पर एक शैंड बनाने का निक्चय किया है; श्रीर
- (स) यदि हां, तो शंड बन कर कब तक तैयार हो जायेगा ?

| SHED ON PLATFORM AT KACHIGUDA | RAILWAY STATION

- 45. SHRIMATI SEETA YUDHVIR: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that Government have decided to construct a hed on the platform at Kachiguda Hyderabad) Metre Gauge Railway itation; and
- (b) if so, by when the construction f the shed will be completed?]

रेल मंत्रालय में उपमंत्री (श्री शाहनवाज स्रां) · (क) जी हां।

(ख) भ्राशा है, यह काम दिसम्बर, १९६३ तक पूरा हो जायेगा।

†[THE DEPUTY MINISTER IN THE INISTRY OF RAILWAYS (SHRI FAH NAWAZ KHAN): (a) Yes, Sir.

(b) The work is expected to be impleted by December, 1963.]

EMPLOYEES IN BRIDGE GANGS ON THE SOUTHERN RAILWAY

- 46. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:
- (a) the number of over and underbridges in each division of the Southern Railway;
- ,(b) the number of bridge gangs in each division:
- (c) the number of employees in these bridge gangs who are (i) permanent; (ii) temporary and (iii) casual labourers;
- (d) the average service of temporary employees and casual labourers; and
- (e) what arrangements are made to absorb them on permanent basis?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): Apparently, the hon. Member is referring to all over and underbridges and not only road Bridges.

(a) The total number of bridges including girder bridges in each Division is as follows:—

Division	No.
Royapuram	1616
Vijayawada	2530
Olavakkot	2522
Mysore	2394
Hubli	. 1604
Guntakal	3158
Madurai	3834
Tiruchirappalli	3406

- (b) On Vijayawada Division 2
 On other Divisions 1 each
- (c) (i) No. of permanent staff
 - (ii) No. of temporary staff
 - (iii) No. of casual labourers 763
- (d) (i) Temporary employee 2 (only one) years
 - (ii) Casual Labourers 6 to 7 years

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^{†[]} English translation.

(e) The only temporary employee will be confirmed against a permanent vacancy as early as possible.

As regards the casual labourers, they will have to apply when a recruitment is made and due consideration will be given to the services rendered by them in selecting men for regular appointment.

भारतीय कृषि तथा संबंधित विषयों के ग्रन्थयन के लिये विदेशों से ग्राये व्यक्ति

- ४७. श्री नवाबसिंह चौहान : क्या खाद्य तथा कृषि मन्त्री यह बताने की कृषा करेंगे कि
- (क) १६६१-६२ मे किन किन देशों के कितने कितने व्यक्ति कृषि तथा भ्रन्य सम्बन्धित विषयों का भ्रष्ययन करने के लिये भारत भ्राये भीर उन्हें भारत सरकार की भ्रोर से क्या क्या सुविधायें दी गईं; भीर
- (ख) उन्होंने किन किन विषयों में -तथा कहां कहां शिक्षा पाई ?

†[VISIT OF FOREIGNERS TO STUDY INDIAN AGRICULTURE AND ALLIED SUBJECTS

- 47. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Food AND AGRICULTURE be pleased to state:
- (a) the number of persons, countrywise, who came to India to study agriculture and other allied subjects in 1961-62 and the facilities given to them by the Government of India;
- (b) the subjects in which they were trained and the names of places where they received the training?]

खाद्य मंत्रालय में उपमंत्री (श्री ए० एम० थामस) (क) तथा (ख) एक विव-रण नत्थी है। [बेखिये परिशिष्ट ४०, श्रनुपत्र संस्था २।] †[THE DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHRI A. M. THOMAS): (a) and (b) A statement is appended. (See Appendix XL, Annexure No. 2)].

''समझौता समितियां''

४८. श्री भगवत नारायण भागंव : क्या सामुदायिक विकास, पंचायतीं राज श्रीर सहकार मन्त्री यह बताने की कृषा करेंगे कि :

- (क) जिस प्रकार हिमाचल प्रदेश में समझौता समितिया (रिकन्सीलियेशन बोडंस्) बनाई गई हैं क्या वैसी ही ध्रन्य राज्यों में भी हैं; ____
- (ख) यदि हां, तो वे किन किन राज्यों में हैं और उनका गठन किस प्रकार से होता है ; ग्रीर
- (ग) यदि उपराक्त भाग (क) का उत्तर 'ना' हो, तो क्या सरकार का विचार है कि राज्यों का घ्यान ऐसी समितियां गठित करने की श्रोर श्राकर्षित किया जाय?

†['SAMJHOTA SAMITIS

- 48. SHRI B. N. BHARGAVA: Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:
- (a) whether 'Samjhota Samitis' (Reconciliation Boards) like the one in Himachal Pradesh are in existence in other States also;
- (b) if so, the names of the States where these Samitis exist and how they are constituted; and
- (c) if the answer to part (a) above be in the negative, whether Government propose to draw the attention of State Governments for constituting such samitis?]